

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2018 &
IA- 1012 of 2018**

Dated: 20th May, 2019

In the matter of:

Century Rayon

.... Appellant(s)

Versus

The Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **01.08.2019.**

Court Master/PS

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